

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA Nos. 550 & 722 of 2016

in

DFR No. 3056 of 2016

Dated: 12th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Shri Rama Shankar Awasthi & Anr.

...Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. C. K.Rai
Mr. Umesh Prasad for R.1

Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Sanjeev Kapoor
Ms. Divya Chaturvedi and
Ms. Arunima Kedia for R.2

Mr. Sanjay Sen, Sr. Adv.
Mr. Aditya Shankar
Ms. Mandakini Ghosh for R.3

ORDER

IA No. 550 of 2016
(Appl. for leave to appeal)

We have heard learned counsel for the parties. Learned counsel for the parties may file compilation on or before 16.01.2017 after serving copy on the other side.

List the matter on **31.01.2017**.

(I. J. Kapoor)
Technical Member
ts/sh

(Justice Ranjana P. Desai)
Chairperson